

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016 ·

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. H. VIJAY PRASAD Practicing Company Seastary

Petitiones

ORDER

Counsel representing both the parties are present and stated that there is a connected matter before the Division Bench, Chennai and the parties are making efforts to settle the matter by way of a compromise. They prayed time for making final submissions. Time extended at their request. Put up on 13.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)